GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:580 ANSWERED ON:14.07.2014 SKILL DEVELOPMENT Noor Smt. Mausam;Singh Shri Ravneet

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the aims and objectives of National Policy on Skill Development initiatives along with the extent to which the objectives of the Policy have been achieved in its functional premise State/UT-wise;
- (b) whether the Government has set up a corpus fund for the improvement of infrastructure and skill development under the policy;
- (c) if so, the details thereof including the funds allocated, utilised and released to various organisations/institutions for skill development during each of the last three years and the current year, institution-wise; and
- (d) the mechanism put in place to monitor the skill development institutions by the employers/institutions and the steps taken to improve the employability of the person trained under various schemes?

Answer

MINISTER OF STATE FOR STEEL, MINES AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a) The aim of the National Policy on Skill Development is to support achieving rapid and inclusive growth through:
- i) Enhancing individuals' employability (wage/ self-employment) and ability to adapt to changing technologies and labour market demands.
- ii) Improving productivity and living standards of the people.
- iii) Strengthening competitiveness of the country.
- iv) Attracting investment in skill development.

The objectives of the national policy on skill development are to:

- i) Create opportunities for all to acquire skills throughout life, and especially for youth, women and disadvantaged groups.
- ii) Promote commitment by all stakeholders to own skill development initiatives.
- iii) Develop a high-quality skilled workforce/entrepreneur relevant to current and emerging employment market needs.
- iv) Enable the establishment of flexible delivery mechanisms that respond to the characteristics of a wide range of needs of stakeholders.
- v) Enable effective coordination between different ministries, the Centre and the States and public & private providers.

The above aims and objectives have been achieved through following actions initiated by government:

i) The number of persons skilled under schemes spread across more than 20 GOI Ministries since 2011-12 is as follows:

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(all fig. in lakhs)
Year Target Achievement
2011-12 46.53 45.68
2012-13 72.51 51.88
2013-14 73.43 75.85
2014-15 103 8.13
(tentative target)
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ii) NSDA has been working closely with State Skill Development Missions for convergence of efforts at the State level, through different State-level engagements like State visits, regional-level workshops etc.

- iii) Government of India notified the National Skills Qualifications Framework (NSQF) in December 2013 to create flexible delivery mechanisms that respond to the dynamic needs of diverse stakeholders and to develop a high-quality skilled workforce. NSQF is a Quality Assurance Framework that will enable greater vertical and horizontal mobility for the workforce both within and outside the country. Being an outcomes-based framework, the NSQF will also create opportunities for acquiring skills throughout one's life.
- (b) National Skill Development Fund/Trust (NSDF/T) was incorporated as a Trust under the Indian Trust's Act, 1882 in 2008 with a total Corpus of Rs.995.10 crore as Government contribution. The corpus is to act as as a receptacle of funding contribution from the Central Government and State Government entities, multilateral/ bilateral and other donors to provide funds to the National Skill Development Corporation (NSDC) for achieving its objectives to create skilled workforce.
- (c) The management of the Trust is through the Board of Trustees, which is comprised of three Trustees, viz., Secretary, Department of Economic Affairs (DEA), Secretary, Planning Commission, Chairman, NSDC. Secretary, DEA is the ex-officio Chairman of the NSDF/T.

The year-wise funds disbursed by National Skill Development Trust to National Skill Development Corporation (NSDC) for skilling, STAR Scheme and Udaan Project is annexed as Annex- I

As informed by NSDC the details of funds received and utilised by them from out of the fund of NSDF/T is annexed as Annex- II.

(d) National Skill Development Agency (NSDA) has been constituted with mandate, interalia, to evaluate the existing skill development schemes with a view to assess their efficacy and suggest corrective action to make them more effective.